

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/1515/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Thaneswar Kalita
Member, MACI No.3,
Kamrup(M), Guwahati.


Dated Guwahati, the 21st March, 2018.

Sub:- **Casual leave.**


Sir,

With reference to the above, I am directed to inform you that,
your prayer for Casual Leave on 20.03.2018 has been granted / ~~rejected~~.

Yours faithfully,

 21.3.18

JOINT REGISTRAR (VIGILANCE)


20/03/18